

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:530
ANSWERED ON:11.11.2010
PENDING MEGA AND MAJOR PROJECTS
Sinha Shri Yashwant

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a large number of mega and major projects involving an expenditure of Rs. 150 crore and above have been pending in the Ministry well beyond their due date of completion;
- (b) if so, the names of these schemes, their original cost estimate, the revised estimate and the time over-run involved; and
- (c) the steps being taken or proposed to be taken by the Government for immediate clearance to the projects/proposals?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) As the Ministry of Petroleum & Natural Gas does not execute projects itself, no mega or major projects are pending in the Ministry. However, of the projects executed by the oil PSUs and monitored by the Ministry, only 13 projects involving an expenditure of more than 150 crore and above are delayed beyond (more than 12 months) their due date of completion.
- (b) The names, original approved costs, revised approved costs and time overrun of these projects are listed at Annexure-I.
- (c) The steps being taken for expediting completion of the delayed projects are as follows:
 - (i) All major projects are reviewed by Secretary, Ministry of Petroleum & Natural Gas during Quarterly Performance Review of individual Oil Public Sector Undertakings (PSUs).
 - (ii) Major projects costing 100 crore or more of all Oil Sector PSUs are being monitored by Ministry Monitoring Cell. Reports generated by Ministry Monitoring Cell are reviewed within Ministry of Petroleum & Natural Gas at the level of Secretary, Additional Secretary and Joint Secretaries as well as by Chief Executives of the implementing PSUs.
 - (iii) Three tier monitoring system has been set up within each implementing PSU. On routine basis there is a dedicated project team including a nodal officer for each project to ensure undivided attention. Project monitoring cells have been set up in each Oil PSU to ensure close monitoring. Monthly reviews are conducted by Zonal Heads/Divisional Heads/Directors/ Chairman/Board of Directors, apart from resolution of problems as and when raised.